

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1538
ANSWERED ON:21.07.2014
HANDING OVER OF ESI SCHEME
Lokhande Shri Sadashiv Kisan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Maharashtra regarding handing over of Employees' State Insurance (ESI) Scheme to Employees' State Insurance Corporation;
- (b) if so, the details thereof along with the present status of the said proposal; and
- (c) the time by which the said proposal is likely to be finalised?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a): Yes, Madam.

(b): The matter of taking over of Employees' State Insurance Scheme (ESIS) in Maharashtra was taken up with the State Government. The State Government has, however, not agreed to some of the terms and conditions of Employees' State Insurance Corporation (ESIC) for taking over of Employees State Insurance Scheme in Maharashtra.

(c): Finalization of proposal depends on signing of Memorandum of Understanding (MOU) by State Government.